

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 803 OF 2022**

**IN THE MATTER OF:**

**Ajit Singh** .....PETITIONER  
**VERSUS**  
**OMAX Green Housing Society** .....RESPONDENT

**MEMO OF PARTIES (As per order dated 22.04.2025)**

**Ajit Singh** .....PETITIONER

**VERSUS**

- 1. Ministry of Environment, Forest & Climate Change**  
Through Secretary,  
Indira Paryavaran Bhawan Jorbagh Road, New Delhi - 110 003  
E-mail: [secy-moef@nic.in](mailto:secy-moef@nic.in) (RESPONDENT NO.1)
- 2. Punjab Pollution Control Board**  
Through Member Secretary,  
Vatavaran Bhawan, Nabha Road,  
Patiala, Punjab, 147001  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/ [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in) (RESPONDENT NO.2)
- 3. District Magistrate, SAS Nagar, Punjab**  
District Administrative Complex, Sector 76  
Sahibzada Ajit Singh Nagar,  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in) (RESPONDENT NO.3)
- 4. Municipal Corporation, SAS Nagar, Punjab**  
Through Commissioner,  
Sahibzada Ajit Singh Nagar,  
Sector-68 Mohali, Punjab 160062  
Email: [pgrs.lg@punjab.gov.in](mailto:pgrs.lg@punjab.gov.in)/ [acgrievancesmohali@gmail.com](mailto:acgrievancesmohali@gmail.com) (RESPONDENT NO.4)
- 5. M/s. Omaxe Ltd.**  
Through Director,  
7, LSC Kalkaji, New Delhi-110019 (RESPONDENT NO.5)